

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.22
C.P. (IB)No.22/BB/2024

IN THE MATTER OF:

M/s. Protonn Interactive Pvt. Ltd.	...	Petitioner
Vs.		
ROC, Karnataka	...	Respondent

Order under Section 59 (7) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 01.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

The Liquidator : Shri Ganesh P. Pai

ORDER

1. Heard the Liquidator-in-person.
2. List the case on **02.08.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi